

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.04.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1340 of 2019	Ritu Murli Manohar Goyal Vs. SVG Fashions Ltd & Anr.	Keith Varghese	Rakesh Kumar

### For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 283 of 2022	Deepak Khanna Vs. Earth Infrastructure Ltd. & Ors.	Anand Raj	Akanksha Vasudeva Ashish Makhija-R1 Sandeep Bhuraria-R2 Gulshan Gabba-R3
3.	Comp. App. (AT) (Ins) No. 361 of 2022	Concor Air Ltd. Vs. Ashish Chhawchharia & Anr.	Rishi K. Awasthi	Dhiraj Kumar Totala
4.	Comp. App. (AT) (Ins) No. 372 of 2022	Ishrat Ali Vs. The Registrar, National Company Law Tribunal, Mumbai Bench <b>With</b>	Ashish Choudhury	
5.	Comp. App. (AT) (Ins) No. 373 of 2022	Ishrat Ali Vs. The Cosmos Co-operative Bank Ltd.	Ashish Choudhury	Ananyaa Mazumdar Iva D'Costa Ninad Laud-R2
6.	Comp. App. (AT) (Ins) No. 390 of 2022	Puneet Kaur Through Her Attorney Amrit Pal Singh Vs. K V Developers Pvt. Ltd. & Anr.	Mahesh kumar	
7.	Comp. App. (AT) (Ins) No. 391 of 2022	Mayukh Chakraborty Vs. K V Developers Pvt. Ltd. & Anr.	Mahesh kumar	
8.	Comp. App. (AT) (Ins) No. 392 of 2022	Mahesh Chandra Sahu & Anr. Vs. K V Developers Pvt. Ltd. & Ors.	Mahesh kumar	

9.	Comp. App. (AT) (Ins) No. 393 of 2022	Ravi Raghavachary Vs. K V Developers Pvt. Ltd. & Anr.	Mahesh Kumar	
10.	Comp. App. (AT) (Ins) No. 394 of 2022	Shabnam Vs. K V Developers Pvt. Ltd. & Ors.	Mahesh Kumar	
11.	Comp. App. (AT) (Ins) No. 395 of 2022	SHAARC Projects Ltd. Vs. Ashish Chhawchharia Resolution Professional of Essar Power MP Ltd. & Anr.	Kairav Tnvedi	Hancy Priya Maini
12.	Comp. App. (AT) (Ins) No. 397 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Rekha Singh	Pratiksh Sharma	
13.	Comp. App. (AT) (Ins) No. 398 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Siddharth Singh	Siddharth Singh	
14.	Comp. App. (AT) (Ins) No. 399 of 2022	Shapoorji Pallonji Finance Pvt. Ltd. Vs. Ajay Singh	Pratiksha Sharma	

**For Admission (After Notice)**

15.	Comp. App. (AT) (Ins) No. 825 of 2020	Gammon Infrastructure Projects Ltd. Vs. AF Consult India Pvt. Ltd. & Anr.	Nikhil Jain	Sanjana saddy-R1 Pradeep Dahiya-R2 Devvart Rana-RP
16.	Comp. App. (AT) (Ins) No. 961 of 2021	Eastern Power Distribution Company Vs. Maithan Alloys Ltd. & Ors.	Rakesh K. Sharma	Supriyo Gole Shambo Nandy Arijit Mazumdar0-R-1 Rahul Auddy-R2
17.	Comp. App. (AT) (Ins) No. 1022 of 2021	Bank of India Vs. Naresh Seth  <b>With</b>	Ashish Rana	Abjjeet Sinha Milan Negi
18.	Comp. App. (AT) (Ins) No. 1024 of 2021	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	Ashish Rana	Abjjeet Sinha Milan Negi
19.	Comp. App. (AT) (Ins) No. 1042 of 2021 & I.A. No. 672 of 2022	Ashok BalaSaheb Gajbar Vs. Meghna Rajeev Kore & Ors.	Varun khanna	Meenakshi Rawat Rajesh Cheetri-R1-R3 Neha Nagpal Avinash RKhanoklarR4

20.	Comp. App. (AT) (Ins) No. 1066 of 2021	Vedika Credit Capital Ltd. Vs. Shriram Power and Steel Pvt. Ltd.	Susshil Daga	Anuj Singh Sudhir Kr. Mehta
21.	Comp. App. (AT) (Ins) No. 1070 of 2021	Sunil Tangri & Anr. Vs. Mrs. Ashu Gupta Resolution Professional Web Tech Packaging (India) Pvt. Ltd.	Rajiv K. Virmani	Vinod Khanna-RP
22.	Comp. App. (AT) (Ins) No. 1092 of 2021	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.  <b>With</b>	Kunal Godhwani	P. Rameshbabu-R1 R.S. Sravankumar-R2
23.	Comp. App. (AT) (Ins) No. 158 of 2022	Athena Demwe Power Ltd. Vs. Abir Infrastructure Pvt. Ltd. & Anr.	Kunal Godhwani	P. Ramesh Babu-R1 R.S. Sravankumar-R2
24.	Comp. App. (AT) (Ins) No. 16 of 2022	Kartik Patel Vs. Punjab Renewable Energy System Pvt. Ltd. & Anr.	Akash Agarwal	K.D. Sharma-R1 Shashank Agarwal-R2
25.	Comp. App. (AT) (Ins) No. 32 of 2022 <b>(With Defects)</b>	Income Tax Department Vs. Indianroots Shopping Ltd. & Ors.	Zoheb Hossain	Prachi Johri
26.	Comp. App. (AT) (Ins) No. 58 of 2022 <b>(With Defects)</b>	C. Vijaya Kumar Vs. Sahaj Bharti Travels & Anr.	Sameer Jain	Rakesh Kumar Mohit Arora
27.	Comp. App. (AT) (Ins) No. 72 of 2022	Marvel Media Pvt. Ltd. & Ors. Vs. Sri Adhikari Brothers Television Network Ltd. & Ors.  <b>With</b>	Vijay Nair	OP Gaggar-R2
28.	Comp. App. (AT) (Ins) No. 109 of 2022	Marvel Media Pvt. Ltd. & Ors. Vs. Shi Adhikari Brothers Television Network Ltd. & Ors.	Vijay Nair	OP Gaggar-R2
29.	Comp. App. (AT) (Ins) No. 246 of 2022	Department of State Tax Through the Dy. Commissioner of State Tax Vs. Zicom Saas Pvt. Ltd. & Anr.	Aaditya Pande	Rubina Khan

30.	Comp. App. (AT) (Ins) No. 308 of 2022	Committee of Creditors of Delhi Control Devices Pvt. Ltd. Vs. Ashok Kumar Gupta Resolution Professional of Delhi Control Devices Pvt. Ltd. & Anr.  <b>With</b>	Mehak Khurana	Abhishek Anand Karan Kohli-R1 G. P. Madaan Aditya Madaan Aishwarya Adlakha-R2
31.	Comp. App. (AT) (Ins) No. 277 of 2022	Statcon Electronics India Ltd. Vs. Ashok Kumar Gupta & Anr.	Aditya Madaan	Abhishek Anand Ashok Kr. Gupta-R1 Mehak Khurana-R2
32.	Comp. App. (AT) (Ins) No. 292 of 2022	Amit Jain Vs. Siemens Financial Services Pvt. Ltd.	Anjaneya Mishra	Ashwini Kr. Singh

### For Hearing

33.	Comp. App. (AT) (Ins) No. 173 of 2020	Aditya Sikdar & Anr. Vs. Allahabad Bank & Anr.	Suhita Mukhopadhyay	Mohit Seth-R1 Saurabh Basu-R2
34.	Comp. App. (AT) (Ins) No. 955 of 2020	Captain S.P. Singh Vs. Himalayan Heli Services Pvt. Ltd.	Soayib Qureshi	Vivek Malik
35.	Comp. App. (AT) (Ins) No. 945 of 2021	Committee of Creditors of M/S Sinex Industries Ltd. Through Punjab National Bank Vs. Pinakin Surendra Shah IRP for M/S Sintex Industries Ltd.  <b>With</b>	Ankit Raj	Purti Gupta Sandeep Chilana Pavan Godiawala
36.	Comp. App. (AT) (Ins) No. 1041 of 2021	Amit Dineshchandra Patel Vs. Punjab National Bank & Anr.	Arvind Kr. Gupta	Ankit Raj-R1
37.	Comp. App. (AT) (Ins) No. 1075 of 2021	Govind Singh Vs. Naina Rajkumar Bansal & Anr.	Sanjay Rathi	Abhighya Kushwah Sunita Yadav-R1 Gautam Singhal Mukesh C. Jain-R2
38.	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

<b>39.</b>	Comp. App. (AT) (Ins) No. 222 of 2021 & I.A. No. 1819 of 2021  <b>(PH)</b>	Advance Engineering Services Vs. The Baroda Rayon Corporation Ltd.	Jayesh Desai	Manu Aggarwal
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1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Chairperson  
-sd/-  
Registrar**